

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP(IB)-19(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 15.05.2018

NAME OF THE PARTIES:

Softwareone India Pvt. Ltd.
v/s.
Magnamious Systems Pvt. Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

List this matter on 04.07.2018.

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RAVIKUMAR DURAISAMY
Member (Technical)

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B.S.V. PRAKASH KUMAR
Member (Judicial)